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Title: The Minister of State in the Ministry of Rural Development and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding Status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Rural Development on Rural Housing Scheme, pertaining to the Ministry of Rural Development.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): Sir, I beg to lay a statement regarding the status of implementation of the recommendations contained in the Twenty Second Report of the Standing Committee on Rural Development (Department of Rural Development) (200607), 14th Lok Sabha in pursuance of the Direction 73 of the Hon. Speaker, Lok Sabha *vide* Lok Sabha bulletin-Part II dated 01st September, 2004.

The Twenty Second Report of the Standing Committee on Rural Development (14th Lok Sabha) was presented to the Lok Sabha on 3rd August, 2008. The report relates to the Rural Housing scheme of the Ministry of Rural Development for the year 2006-2007. First Action Taken Report on the recommendations contained in the report of the Committee was sent to the Standing Committee on Rural Development on 25.07.2007. A statement giving the status of these recommendations was laid by Minister of Rural Development in Lok Sabha in August 2007 and in Rajya Sabha in September 2007. Subsequently, revised Action Taken Report was sent to Standing Committee on Rural Development on 18/11/2008 and statement was laid in Lok Sabha on 12.12.08 and in Rajya Sabha on 17.12.08. The revised Action Taken Report intimating the status in respect of recommendations has been sent to Lok Sabha Secretariat on 13.1.09, 17.2.09 and 23.2.09.

* Laid on the Table and also placed in Library, See No. LT 10711/09.

There are 56 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the requirement and funding of rural housing, appropriate technology for rural housing, design and implementation of Indira Awaas Yojana (IAY) etc.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement, which is laid on the Table of the House.

Sir, I would request that this may be considered as read.

